

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: EARTH ICONIC INFRASTRUCTURES PRIVATE LIMITED Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 20-06-2026; Name of IP: Mr. VANEET BHATIA; Process Number: 1; Last 5 digit of registration number: 12942

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	831	2405415624	794	1972601946		432813678		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	4	289536514	3	47856047		241680467		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	580000000				580000000		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		836	3274952138	797	2020457993		1254494145		